

**0CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/4106/2021

This the 23rd day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Zulfikar Ahmed, S/o Qummar Din, Age 27 years, R/o Vill Sangla, Tehsil Surnkot, Distt-Poonch.

.....Applicant

(Advocate:- Mr. Rupak Ratta-**Not Present**)

Versus

1. State of J&K through Chief Secretary to Govt. Civil Secretariat, Jammu/Srinagar. And 5 ors.

.....Respondents

(Advocate: Mr. Sudesh Magotra, learned D.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining the video conference and the case being listed in the regular cause list, he has not joined the conference today.

2. On the last date also i.e., 02.03.2021, nobody had joined the vide conference on behalf of the applicant and the case was listed today i.e., 23.03.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of applicant.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**